



IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION

WRIT PETITION NO. 6427 OF 2021

Frazer Mascarenhas S.J.

...Petitioner.

Versus

National Investigation Agency & Anr

..Respondents.

Mr. Mihir Joshi for Petitioner.

Mr. J.P. Yagnik, APP for Respondent – State.

CORAM : PRASANNA B. VARALE &
S. P. TAVADE, JJ.

Date : **February 15, 2022.**

P. C. :

1. Not on board. Mentioned. Production was granted and taken on board.
2. This writ petition not to be placed before the bench of which Justice Prasanna B. Varale is a member. Remove from the board.

[S. P. Tavade, J.]

[Prasanna B. Varale, J.]